

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.42/KB/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> December 2017, 10.30 A.M**

Name of the Company	Yogendra Pal Jain & Anr-Vs-South Eastern Carriers (P) Ltd.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Adv. Ajay Sagger } Petitioners Sanket Sarangi  
 2. Adv. Sanket Sarangi } 22/12/17

3. Adv. S. R. Kakrania.  
 4. Adv. Sanjeeb Jemi  
 5. Adv. Bhadrabhusan  
 6. Adv. Ritika Shetty } Respondent No. ~~5~~  
 5 A 6.  
 22/12/2017

**ORDER**

Ld. Counsel for the petitioners and the respondent nos. 5 and 6 is present.

List it on 07/02/2018 for arguments.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(V.P.Singh)  
Member (J)